for allotment out of special quota placed at the disposal of certain departments;

(b) the number of applications received in the Ministry of Works and Housing for grant of house building advances, allotment of Government accommodation on *ad-hoc* basis/out of turn basis and for allotment of quarters out of special quota placed at the disposal of the Departments concerned, during October, November and December, 1975 and January, 1976, respectively;

(c) the number of cases which have been finalised and intimation to that effect has been sent to the Departments concerned;

(d) the number of cases in which a decision has not so far been taken and the reasons therefor; and

(e) what steps Government propose to take to minimise delay in disposal of such cases in the Ministry ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI H. K. L. BHAGAT) : (a) to (e) A statement containing the required information is laid on the Table of the House.

Statement

(a) No specific complaint has been received about delay in disposal. However, applications for House Building Advance or for ad hoc or out-of-turn allotment of accommodation are individual matters in which the individuals being interested keep on making enquiries, either directly or indirectly through someone else, to expedite disposal of their applications. Sometimes, a large number of applications are received at a time, and some have to wait while the others are under process or scrutiny. Sometimes the applications do not contain all the relevant particulars and these have to be returned or clarifications/ information sought. However, applications have generally been deposed of expeditiously and no specific complaints of uncalled for delays have come to the notice of the Government.

(b) and (c) Regarding House Building Advance, fresh applications were not entertained from 7th November, 1975 to February, 1976, because it was found that the applications already in hand and those already sanctioned were likely to consume the entire amount provided in the year's budget. However, the number of applications received in October-November, 1975 was 986. All these have already been disposed of.

As for the requests for ad hoc/out-ofturn allotment of houses, 540 applications were received during the period October, 1975 to January, 1976; and of these 437 were disposed of and 103 are pending.

(d) The question does not arise in so far as applications for grant of house building advance are concerned. However, the number of cases relating to allotment of Government accommodation pending as on the 20th March, 1976 is 103. The reasons for non-disposal of these cases are as follows :--

- (i) The applicants do not furnish full details.
- (ii) In some cases, it becomes necessary to have full, opinion of doctors *i.e.*, whether tuberculosis is an infections and in active stage or; the extent of incapability in cases of injury etc.
- (iii) Cases are sanctioned by a Committee which normally meets once a month.

(e) The question does not arise.

बिजवासन के निकट भारी वर्षा के पानी के निकास के लिए नाला

543. श्री ओउन् प्रकाश त्यागी : श्री जगदीश प्रसाद माथुर :

क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि सरकार दिल्ली के बिजवासन गांव के पास एक नाला वर्षा के पानी के निकास के लिए बना रही है;

(ख) यदि हां, तो नाले के निर्मोण में अब तक कितनी प्रगति हुई है; अप्रौर

(ग) क्या नाले का निर्माण झगली वर्षा ऋतु प्रारम्भ होने से पूर्व पूरा हो जाने की सम्भावना है ताकि उस **क्षेन्न में** स्थित मकानों ग्रौर उद्योगों को बचाया जा सके?

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†[Storm water drain, near Bijwasan 543. SHRI OMPRAKASH TYAGI:

SHRI JAGDISH PRASAD MA-THUR :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that Government are constructing a drain to provide an outlet for rain water near village Bijwasan in Delhi;

(b) if so, the progress so far made in the construction work of the drain; and

(c) whether the construction of the drain is likely to be completed before the next monsoon in order to protect the buildings and industries in that area ?]

निर्माण और आवास मन्त्रालय में राज्य मन्त्री (श्री एच० के० एल० भगत) (क)

জী, हां।

(ख) दिल्ली प्रशासन ने लगभग 1,000 मीटर के नाले के लिए भूमि ले ली है। इस क्षेत्र में मिट्टी की खुदाई का काम आरम्भ कर दिया गया है। योजना के अन्तर्गत बनाए जाने वाले तीन छोटे पुलों में से एक पर कार्य प्रगति पर है तथा शेष दो पुलों का कार्य दे दिया गया है। अर्जित की जाने वाली शेप भूमि के लिए अधिसूचना भी जारी कर दी गई है।

(ग) इसके पूर्णहो जाने की सम्भावना है।

tITHE MINISTER OF STATE 'N THE MINISTRY OF WORKS AND HOUSING (SHRI H. K. L. BHAGAT) : (a) Yes, Sir.

(b) Land for about 1,000 Metres of the drain has been taken over by the Delhi Administration. The earth work excavation has been started in this region. Out of the three small bridges to be constructed under the Scheme, one is under progress and the work on the remaining two bridges has been awarded. Notification for the balance land to be acquired has also been issued.

(c) This is likely to be completed.]

दिल्ली विकास प्राधिकरण को सलाहकार समिति

544.श्री ओउम् प्रकाश त्यागीः

श्री जगदीश प्रसाद माथुर :

क्या **निर्माण और आवास** मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली विकास प्राधिकरण की सलाहकार समिति के कर्त्तव्य ग्रौर उद्देश्य क्या हैं ;

(ख) गत दो वर्षों के दौरान सलाहकार समिति की वर्षवार कुल कितनी बैठकें हुई ; ग्रौर

(ग) कितने संसद सदस्यों ने इन बैठकों में सलाहकार समिति के सदस्यों के रूप में भाग लिया ?

#[Advisory Committee of D.D.A.

544. SHRI OMPRAKASH TYAGI :

SHRI JAGDISH PRASAD MA-THUR :

Will the Minister of WORKS AND HOUSING be pleased to state,

(a) what are the functions and objectives of the Advisory Committee of the Delhi Development Authority;

(b) the number of meetings held by the Advisory Committee during each of the last two years; and

(c) the number of Members of Parliament who participated in these meetings as Members of the Advisory Committee ?]

निर्माण और आवास मन्ती (श्री के रघुरमैया): (क) दिल्ली विकास प्राधि-करण को बहत्त योजना तैयार करने तथा विवास की ग्रायोजना ग्रथवा दिल्ली विवान ग्रधिनियम, 1957 के प्रशासन से उत्पन्न ग्रथवा उससे सम्बन्धित ऐसे मामलों पर जो प्राधिकरण को भेजे जाएं, पर सलाह देने के प्रयोजन के लिए दिल्ली विकास प्राधिकरण के लिए दिल्ली विकास अधि-

†[] English translation.